

# HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD

# THE TELANGANA STATE JUDICIAL OFFICERS CONFERENCE, 2022

### AT ANVAYA CONVENTIONS, FINANCIAL DISTRICT, <u>HYDERABAD.</u>

# $15^{\text{th}}$ & $16^{\text{th}}$ OF APRIL, 2022



### Day-1

### FRIDAY, 15thApril, 2022

#### **REGISTRATION AND BREAKFAST:** 08:00 AM to 09:00 AM

**INAUGURAL SESSION:** 09:00 AM to 10:45 AM

**TEA BREAK:** 10:45 AM to 11:15 AM

#### 11:15 AM to 12:45 PM

#### **MORNING SESSION**

| SUBJECT: | Access to Justice,           |
|----------|------------------------------|
|          | Victim Compensation in India |

Chaired by: Sri Justice Ujjal Bhuyan,

Justice G. Sri Devi,

Sri Justice K. Lakshman,

Sri Justice Sambasivarao Naidu.

### Speakers: Smt. Justice Lalitha Kanneganti,

Smt. E. Tirumala Devi, Metropolitan Sessions Judge, Hyderabad.

Sri C.H.K. Bhupathi, Director, Telangana State Judicial Academy.

### LUNCH: 12:45 PM to 01:30 PM

# Day-1 FRIDAY, 15<sup>th</sup>April, 2022 01:45 PM to 03:15 PM

#### **POST LUNCH SESSION-1**

| SUBJECT: | Judicial Ethics and Relationship |
|----------|----------------------------------|
|          | between Bar & Bench              |

Chaired by:

Hon'ble Sri JusticeV. Ramasubramanian,Judge, Supreme Court of India.

Sri Justice P. Naveen Rao,

Smt. Justice P. Sree Sudha,

Sri Justice N.V. Shravan Kumar.

Speakers:

Dr. Justice G. Radha Rani,

Sri Justice K. Surender,

Sri G.V. Subrahmanyam, Registrar (Judicial-I), High Court for the State of Telangana.

### TEA BREAK: 03:15 PM to 03:30 PM

#### Day-1

FRIDAY, 15<sup>th</sup>April, 2022 03:30 PM to 05:00 PM

### **POST LUNCH SESSION-2**

SUBJECT:

### Matrimonial Issues

Chaired by:

Sri Justice Abhinand Kumar Shavili,

Sri Justice B. Vijaysen Reddy,

Dr. Justice C. Sumalatha,

Smt. Justice Juvvadi Sridevi.

Speakers:

Sri Justice M. Laxman,

Smt. Justice Anupama Chakravarthy,

Smt. P. Muktida, Judge, Family Court, Warangal.

Day-2

### SATURDAY, 16<sup>th</sup>April, 2022

08:00 AM to 09:00 AM

### **BREAKFAST**

and a subservations

09:00 AM to 09:45 AM

### **INTERACTIVE SESSION**

Interaction of Judicial Officers with the Hon'ble **Administrative Judges** of respective Districts/Units.

#### Day-2

### SATURDAY, 16<sup>th</sup>April, 2022

#### 09:45 AM to 11:30 AM

#### **MORNING SESSION**

### SUBJECT: Court Management Including Arrears and Computerization, Digitization and Infrastructure in Subordinate Courts and Recording of Evidence through Video Conference

### Chaired by: Sri Justice T. Vinod Kumar,

Sri Justice A. Abhishek Reddy,

Sri Justice M. Sudheer Kumar,

Smt. Justice M.G. Priyadarshini.

Sri Justice P. Naveen Rao,

Dr. Justice D. Nagarjun,

Sri D. Ramakanth, Registrar (IT)-cum-CPC, High Court for the State of Telangana.

### TEA BREAK: 11:30 AM to 11:45 AM

Speakers:

### Day-2

SATURDAY, 16<sup>th</sup>April, 2022 11:45 AM to 1:30 PM

### POST TEA SESSION

SUBJECT: Alternate Dispute Resolution System

Chaired by:

Dr. Justice Shameem Akther,

Sri Justice N. Tukaramji,

Sri Justice A. Venkateshwara Reddy,

Smt. Justice P. Madhavi Devi.

### Speakers: Smt. Justice S. Nanda,

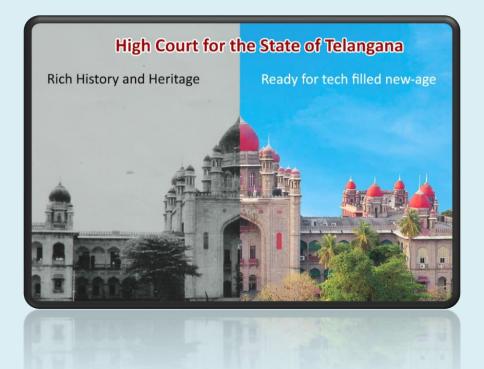
Smt. Renuka Yara, Chief Judge, City Civil Court, Hyderabad.

Sri S. Goverdhan Reddy, Member Secretary, Telangana State Legal Services Authority.

01:30 PM: Closing Remarks by Hon'ble the Chief Justice Sri Justice Satish Chandra Sharma.

**VOTE OF THANKS.** 

LUNCH FOLLOWS



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Venue for the Conference: Anvaya Conventions, Financial District, Hyderabad-500032.



(Scan the QR Code or CLICK HERE for location of the Venue)